

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) No.169/230/HDB/2017
NAME OF THE COMPANY	Poorna Cine Theatres (Tenali) Private Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	Poorna Cine Theatres Private Limited
NAME OF THE TRANSFEREE/RESULTING COMPANY	Poorna Cine Theatres (Tenali) Private Limited
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Mukharji	Advocate	9885314234 anile@pamadvocates.com	P. Anil Mukharji

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri P. Anil Mukharji, Learned Counsel for the Applicant.

CA allowed by separate orders.


Member (T)


Member (J)

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